GOVERNMENT OF TELANGANA ABSTRACT

Revenue (DM) Department - Administrative Sanction for an amount of Rs.1103 Crores to the Commissioner, Civil Supplies Department to meet the expenditure for food security card holding families one time support @12Kg. of rice per person in view of declaration of lockdown of the State to prevent the outbreak of Covid-19-Under Epidemic diseases act, 1897 - Under SDRF - Orders - Issued.

REVENUE (DISASTER MANAGEMENT-II) DEPARTMENT

G.O.Rt.No. 8 Dated: 23-03-2020 Read the Following

1. The Epidemic Diseases Act, 1897.

2. The Disaster Management Act, 2005.

- 3. G.O.Ms.No.45, General Administration Department, dated.22.03.2020.
- 4. BRO.No.268, Finance (EBS-VII) Department, dated:23.03.2020.

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ORDER:

- 1. The State Government have issued orders vide reference 3^{rd} read above to lockdown the entire State of Telangana with immediate effect till 31^{st} March, 2020, prescribing certain regulations and measures during the lockdown period. The Government has decided to provide relief assistance during the lockdown period by way of providing @12Kg. of rice per person in the family to all the food security cardholders in the state.
- 2. In the reference 4th read above Finance (EBS-VII) Department have issued budget release order for an amount of Rs.1103 Crores (Rupees One Thousand One Hundred Three Crores) as additional funds in relaxation of treasury control and quarterly regulation order towards meeting the expenditure due to lockdown to all 87.59 lakhs food security cardholders in the state @12Kg. of rice per person under SDRF, COVID-19.
- 3. After careful examination of the matter Government hereby release an amount of Rs.1103 Crores (Rupees One Thousand One Hundred Three Crores)to meet the expenditure to provide relief assistance during the lockdown period by way of providing @12Kg. of rice per person to all the food security cardholders in the state.
- 4. The Expenditure accorded in Para (3) above shall be debited to the following Head of Account.

MJH - 2245 - Relief on account of Natural Calamities

SMJH- 80 - General

M.H - 800 - Other Expenses

GSH - 25 - State Sector Schemes

SH - 14 - Covid-19 Pandemic

500 - Other Charges

503 -Other expenditure

5. The Commissioner, Civil Supplies Department is requested to allocate the budget to the concerned drawing officers as per the requirements. Further, it is also requested to refund the unspent balances if any to the Government Account.

(P.T.O)

- 6. The Commissioner, Civil Supplies Department is requested to obtain and furnish the consolidated utilization certificates for the amounts sanctioned now for the State Audit Authorities.
- 7. This order issues with the concurrence of the Finance (EBS-VII) Dept., vide their U.O.No.1341/39/EBS.VII/Rev/2020,dated.23.03.2020.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

M. JAGADEESHWAR PRINCIPAL SECRETARY TO GOVERNMENT REVENUE (DM) DEPARTMENT

То

The Commissioner, Civil Supplies Department, T.S. Hyd.

The Principal Secretary to Finance Department.

The District Treasury Officers Concerned.

The Dy. Pay & Accounts Officer, Telangana Secretariat, Hyderabad.

The Accountant General, Telangana. Hyderabad.

The Pay & Accounts Office, Abids, Hyderabad.

The Director of State Audit Department, Hyderabad.

Copy to:

The P.S to Chief Secretary to Government, The P.S to Spl. Secretary to Chief Minister.

The Finance (EBS.VII) Department.

The Commissioner of I & PR, Hyderabad.

The Revenue (DM-Accounts) Dept.,

SF/SC

// FORWARDED BY ORDER //

SECTION OFFICER